



\$~42

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 4/2020 & IA No.178/2020

ANITA MUNJAL

..... Plaintiff

Through: Mr. Ajay Dabas, Advocate.

versus

VIBHUTI JAUHARI & ORS. Defendants Through: Mr. Himanshu Goel, Advocate for D-1.

CORAM: HON'BLE MR. JUSTICE AMIT BANSAL <u>O R D E R</u> 14.03.2022

%

1. An adjournment is sought on behalf of the counsel for the defendant no.1.

2. List before the Joint Registrar on 19th April, 2022 for completion of service on the remaining defendants.

AMIT BANSAL, J

MARCH 14, 2022 ak

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 01/07/2025 at 11:55:41